

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravs Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 9.2.05

Registration No. 75/05

Dr. S.C. Dixit

Applicant (s)

VERSUS

Union of India

Respondent (s)

A copy of the ORDER dated 7.2.05 passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

To,

7/2/05

Shri M.P. Singh
Advocate
Jabalpur

Shri M.P. Singh for the applicant.

Learned Counsel for the applicant
seeks permission to withdraw the
OA.

Permission is granted and the
OA is dismissed as withdrawn.

Sd/-

(Madam Mohan)

JM

Sd/-

(M.P. Singh)

VC



Issued
on 9.2.05

सत्य प्रतिष्ठा
वाचस्पति
DY REGISTRAR
केंद्राध्यक्ष कार्यालय
CENTRAL ADMINISTRATIVE TRIBUNAL
जबलपुर बेंच, जबलपुर
JABALPUR BENCH, JABALPUR